

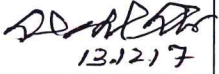
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.207/252/HDB/2017
NAME OF THE COMPANY	Kamineni constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Kamineni constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AJIT R MEHTA	PCS	cs-ajit @ajitrmehda.com 9966991192	 13.12.17

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. Ajit R Mehta, Learned PCS for the Petitioner. The learned PCS sought time to file Affidavit. RoC report is awaited. Post the matter on 05.01.2018.



MEMBER (Tech)



MEMBER (Judl)